

**HIGH COURT OF JAMMU & KASHMIR AT SRINAGAR**  
**(The Secretariat, Committee For Designation of Senior Advocates)**

**NOTICE**

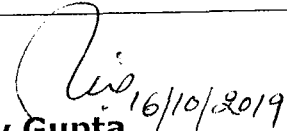
No. 848

Dated: 16/10/2019

**Subject: Regarding designation of Senior Advocates.**

It is notified to the advocates whose applications/recommendations have been received for designation as Senior Advocates, that deficiencies have been found as per the table below. The concerned advocates are required to clear the deficiency latest by 18<sup>th</sup> October 2019, to enable this Secretariat to process the applications/recommendations for placing before the Committee.

S. No.	Name of the Advocate	Deficiencies found
1.	Shri Rahul Pant	i. Fifteen Judgments of preceding five years not submitted.
2.	Shri Subhash Chander Dutta	i. Proforma of Bio-data and consent not submitted. ii. Fifteen Judgments of preceding five years not submitted.
3.	Shri Virender Bhat	i. Proforma of Bio-data and consent not submitted. ii. Fifteen Judgments of preceding five years not submitted.
4.	Shri Rajnesh Oswal	i. Fifteen Judgments of preceding five years not submitted.
5.	Shri Rahul Bharti	i. Fifteen Judgments of preceding five years not submitted.
6.	Shri Ghulam Mohammad War	i. Proforma of Bio-data and consent not submitted. ii. Fifteen Judgments of preceding five years not submitted.
7.	Shri Surrinder Singh	i. Fifteen Judgments of preceding five years not submitted.
8.	Shri Shah Amir	iii. Proforma of Bio-data and consent not submitted. Fifteen Judgments of preceding five years not submitted.

  
**Rajeev Gupta**  
**(Director, J&K State Judicial Academy)**  
**Secretary,**

**Committee for Designation of Senior Advocates**

No. 18890-933/L.P

Dated: 16/10/2019


**COPY TO:**




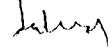
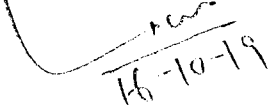
1. Registrar General, High Court of J&K.

2. Pr. Secretary to Hon'ble the Chief Justice.
3. Secretary to Hon'ble Mr. Justice Rajesh Bindal.
4. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey.
  
5. Shri D. C. Raina, Advocate General.
6. Shri Reyaz Ahmad Jan, Sr. Advocate.

..... for information.

7. Registrar Judicial, High Court wing Jammu/Srinagar, with a request to display the notice on the notice board.
8. All the Principal District & Sessions Judges, with a request to display the notice on the notice board.
9. President, J&K High Court Bar Association Jammu/Srinagar, with a request to display the notice on the Notice Board of the Association.
10. CPC, e-courts High Court of J&K with a request to upload this notice on the High Court Website.

  
16/10/2019  
**Secretary,**  
**Committee for Designation of Senior Advocates,**

      
16-10-19